Second group of districts (9)-

- 1. Mandya (Mysore).
- 2. Surat (Gujarat).
- 3. Sambalpur (Orissa).
- 4. Palghat and Alleppey (Kerala).

Written Answers

- 5. Burdwan (West Bengal).
- 6. Cachar (Assam).
- 7. Bhandara (Maharashtra).
- 8. 6 Blocks (Jammu & Kashmir).

Of these districts, the programme has completed about 4 years of operation in the first seven where it was introduced initially in 1961-62 while in the remaining districts to which it was extended later it is running in its third year.

IRRIGATION POTENTIAL OF NARMADA RIVER

- 497. SHRI RAM SINGH: Wiil the Minister of Food and Agriculture be pleased to state:
- (a) whether Government's attention has been drawn to the statement made by the Chief Minister of Madhya Pradesh that land on the banks of Narmada could produce enough paddy for the whole country provided the Central Government helped to exploit the irrigation potential of the river; and
- (b) if so, the reaction of Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):
(a) Yes.

(b) The matter is under consideration.

APPOINTMENTS TO FOOD CORPORATION OF INDIA

- 498. SHRI P. ABRAHAM: Will the Minister of Food AND AGRICULTURE' be pleased to state:
- (a) whether the Officers of his Ministry have represented to Government about discrimination made in appointments to the Food Corporation of India; and

(b) if so, the reactions of Government thereto?

THE DEPUTY MINISTER AGRICUL-MINISTRY OF FOOD AND TURE (SHRI D. R. CHAVAN): (a) No representation about discrimination such in appointments in the Food Corporation of India have been received from the officers and staff of the Food Department. Representations have, however, been refrom staff associations (gazetted ceived and non-gazetted) and individual staff of the Department, stating that the Corporation are making recruitment from the open market and expressing concern over the possibility of officers and staff of the Department being rendered surplus. In some of the representations the complaint has been made that in recruiting staff the Corporation are overlooking the claims of the personnel of the Food Department.

(b) The question of appointment in the Food Corporation is proposed to be regulated on the following lines. As and when sectors of work of the Food Department are taken over by the Corporation, the staff at present employed by the Department. subject to their suitability, and the actual requirements of the Corporation will be absorbed by the Corporation. For some of the higher posts at the Headquarters of the Corporation and some specialised posts the Corporation may make a selection from a wider field. In respect of items of work which have not so far been dealt with by the Food Department the Corporation may have to recruit staff from sources other than the Food Department although staff of the Food Department will also be considered.

DEMOTION OF HARBOUR MASTER IN CALCUTTA PORT

499. SHRI RAM SINGH: SHRI DEVI SINGH:

Will the Minister of TRANSPORT be pleased to state:

- (a) whether any inquiry has been instituted by Government to find out the extent to which the demotion of a harbour master in the Calcutta Port Trust which sparked off the strike was justified; and
 - (b) if so, what are the details thereof?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) The officer concerned was appointed to hold the post of Harbour Master in an officiating capacity. After a reasonable period of trial, the Calcutta Port Commissioner came to the conclusion that he was not fit to continue in the post. The Port Commissioner accordingly reverted him to the lower post of Deputy Harbour Master held by him earlier and appointed the next junior officer holding the post of Deputy Harbour Master as Harbour Master, after obtaining the sanction of Government as required by the Calcutta Port Act, 1890. As the officer was not reverted by way of punishment, the question of an inquiry into he causes of his reversion does not arise.

सब्जियों की खेती

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500. श्री राम सहाय : क्या खाद्य-तथा कृषि मंत्री यह यताने की कृपा करेंगे कि :

- (क) क्या इस वात का पता लगाने के लिये कोई सर्वेक्षण किया गया है कि देश की सब्जियों की जरूरत को पूरा करने के लिये कितना भूमि-क्षेत्र पर्याप्त होगा;
- (ख) इस समय देश में कितने भूमि क्षेत्र पर सब्जियों की खेती की जाती है ; और
- (ग) विदेशों की तुलना में भारत में सब्जियों की पैदावार कैसी है ?

†[VEGETABLE CULTIVATION

500. SHRI RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether any survey has been conducted to find out the area of land which will be sufficient to meet the requirements of our country in respect of vegetables;
- (b) what is the area of land at present under vegetable cultivation in the country; and

(c) how the production of vegetables in India compares with that of foreign countries?]

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री शाहनवाज खां): (क) यह अनुमान लगाया गया है कि यदि लगभग एक मिलियान एक भूमि में सब्जियों की सघन खेती की जाये तो प्रतिदिन प्रति व्यक्ति 10 औस सब्जियों की मात्रा जिसकी पोपाणिक विशेषज्ञों ने सिफारिश की है प्राप्त होगी।

- (ख) भूमि उपयोग सम्बन्धी अध्ययन के अनुसार 1960-61 में सन्जियो और क़न्दमूल की फसलों के अन्तर्गत अनुमानित क्षेत्र 38:09 लाख एकड़ था, तब से एकड़ीं की संख्या में पर्याप्त वृद्धि हुई है यद्यपि उनके बारे में ठीक अनुमान नहीं लगाया गया है।
- (ग) सब्जियों की वर्तमान उपलब्धि अनुमानतः प्रतिदिन प्रति व्यक्ति 2 औस है जोकि कृषि में उन्नत देशों की तुलना में बहुत कम है।

*[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):
(a) It has been assessed that if intensive cultivation of vegetables is carried out on about one million acres, it would provide 10 oz. of vegetables per capita per day, the quantity recommended by the nutritional experts.

- (b) According to the land utilisation studies made, the area under vegetables and tuber crops was estimated at 38.09 lakh acres in 1960-61. Since then, there has been considerable increase in the acreage, though its exact magnitude has not been assessed.
- (c) The present availability of vegetables is estimated at 2 oz. per capita per day which is far less than that reached in agriculturally advanced countries.]

AIR ACCIDENTS

501. SHRI R. K. BHUWALKA: Will the Minister of CIVIL AVIATION be